

Central Administrative Tribunal
Principal Bench, New Delhi.

(8)

O.A.No.1167 of 1993

15th day of November, 1993.

Shri J.P. Sharma, Member (Jud1.)

Shri B.K. Singh, Member (A)

Shri Jityan Sharma,
s/o Shri Satya Narayan,
r/o 140, 1st Floor,
Kalyan Vas,
Delhi-110091.

Applicant

By Shri Ashish Kalia.

Versus

1. Director, Doordarshan
C.P.C. Doordarshan,
Siri Fort,
New Delhi.
2. Director General,
Doordarshan, Copernicus Marg,
New Delhi-110001.

Respondents

By Advocate: None.

O R D E R (Oral)

Shri J.P. Sharma.

The grievance of the applicant is that he has not been engaged as a casual laour Artist in preference to new recruits, junior and similarly placed persons in the Scheme prepared by the respondents. The application was taken up by the Bench on 27.5.1993 and since then on various dates, the counsel for the applicant has sought short adjournments to substantiate this application by certain other documents.

2. When the matter was taken up today, the learned counsel for the applicant did not press for this. The application, therefore, is dismissed.

(B.K. Singh)

Member (A)

J.P. S.
Member